

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1503  
(To be answered on the 15<sup>th</sup> December 2022)**

**FLIGHT FROM BHAVNAGAR TO DELHI**

**1503. DR. BHARATIBEN DHIRUBHAI SHIYAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether most of the flights have been discontinued from the Bhavnagar airport and there is no direct/connecting flight to Delhi;  
(b) if so, the reasons therefor;  
(c) whether the Government proposes to operate any direct or connecting flight between Bhavnagar and Delhi; and  
(d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b): Bhavnagar Airport was identified UDAN (Ude Desh ka Aam Nagrik) as underserved airport for operation of flights.**

**The Selected Airline Operator (SAO) commenced UDAN flights on 'Ahmedabad -Bhavnagar- Ahmedabad' route on 01.05.2018 and discontinued after completion of 3 years tenure. UDAN route 'Bhavnagar-Pune-Bhavnagar' was operationalised by the SAO on 05.05.2022 and is presently operational. The Bhavnagar-Delhi route does not fall under the purview of UDAN as per the Stage Length norms of the Scheme document.**

**(c) & (d): After the repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, for commercial flight operations, airlines are free to induct capacity with any aircraft type for selecting whatever markets and networks they wish to operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines in this regard.**

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